

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2025 in CRL.L.P/7/2025/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

PAWAN KUMAR

RESPONDENT

Date: 27.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Shakil Raj Karki, Additional Public Prosecutor.

ORDER

Heard Learned Additional Public Prosecutor on I.A. No.01 of 2025, which is an application seeking condonation of the delay of five days' in filing the Criminal Leave Petition and the Appeal.

Issue Notice to the Respondent on the I.A.

Requisites be filed within three days.

List on 15-05-2025.

Judge
27.03.2025